

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514

IB-421/ND/2019

New IA/4670/2022, IA/1328/2022, IA/2881/2022

IN THE MATTER OF:

Sumukhi Sales Pvt.Ltd.

Vs.

YM Foodways Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 28.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Milan Negi, Mr. Nikhil Kumar, Advs. in
IA-4670/2022

For the Respondent

ORDER

Due to paucity of time, list the matter on **10.10.2022**.

Amit Tiwari


FO (Court Officer)